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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ LPA 144/2016 & CM APPL. 8046/2016

DIRECTORATE OF ENFORCEMENT ... Through:

..... Appellant

versus

M/S MAHANIVESH OILS & FOODS PVT LTD Respondent Through:

CORAM: HON'BLE MR. JUSTICE NAJMI WAZIRI HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

<u>ORDER</u> 05.04.2022

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The hearing has been conducted through hybrid mode (physical and virtual hearing).

- 1. The Division Bench did not assemble as Hon'ble Ms. Justice Swarana Kanta Sharma is on leave today.
- 2. Renotify on 22.09.2022.

BY ORDER

COURT MASTER

APRIL 5, 2022/rd